

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.404
IA/5321/ND/2020 IN IB/835/ND/2020

IN THE MATTER OF:

Mr. Sanjeev Aggarwal &Ors	...	Applicant
Versus		
M/s Supertech Township Project Limited	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Piyush Singh, Adv. Akshay Srivastava
For the Respondent : Adv. Rishi Kapoor, Adv. Deboleena Dutta,

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **10.04.2024**.

Sd/-
(Court Officer)